

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

105
Appeal No.537/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th December 2017, 10.30 A.M

Name of the Company	Biswajeet Banerji -Versus-Registrar of Companies, W B		
Under Section	252(3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) Debarjan Saha, Adv

Petitioner

Sd/-
13/12/2017

ORDER

Ld. Counsel for the petitioner has filed an affidavit of service which shows that notice on the Regional Director, Eastern Region and the Registrar of Companies, West Bengal only on 08/12/2018. Details paragraphwise reply may be filed by 10/01/2018 with a copy in advance to the opposite party.

Appellant is directed to serve the copy of this order on the Regional Director, Eastern Region and the Registrar of Companies, West Bengal and file affidavit of service within 7 days from today.

List it on 14/02/2018.

Urgent certified copy of the order be issued to the appellant, if applied for, upon compliance of all requisite formalities.

Sd/-
(Jinan K.R.)
Member (J)

Sd/-
(V.P.Singh)
Member (J)